

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**STARRED QUESTION NO. 65**  
ANSWERED ON 04.12.2025

**RURAL DRINKING WATER SUPPLY SCHEMES**

†\*65. SHRI AJAY BHATT:

Will the Minister of JAL SHAKTI

be pleased to state:

- (a) whether the Union Government has received any representation from the State Government of Uttarakhand for providing financial assistance for the implementation of rural drinking water supply schemes and if so, the details thereof;
- (b) whether the Government has reduced the Central share in drinking water schemes; and
- (c) if so, the details thereof along with the reasons therefor?

**ANSWER**

MINISTER OF JAL SHAKTI  
(SHRI C.R. PATIL)

(a) to (c) A Statement of reply is laid on the Table of the House.

**Statement referred to in the reply to parts (a) to (c) in respect of Lok Sabha Starred Question No. \*65 for reply on 04.12.2025 regarding “Rural Drinking Water Supply Schemes” asked by Shri Ajay Bhatt.**

(a) to (c) Hon’ble CM of Uttarakhand has sent two similar requests to this department for the release of balance amount of fund allocated for JJM during FY 2024-25. The Union Cabinet had approved the Jal Jeevan Mission (JJM) for the period 2019-20 to 2023-24 with central outlay of Rs. 2,08,652 crore and almost entire available fund had been utilized till financial year 2024-25.

The funds under JJM were allocated during the Mission period as per approved criteria mentioned in the operational guidelines of JJM as per ratio described below:

- **90:10** for Himalayan & North-Eastern States, UTs with Legislature (including Uttarakhand),
- **100%** for UTs without legislature, and
- **50:50** for other States.

No proposal for reduction in the ratio of the Central share is under consideration of the department.

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